

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 268 of 2014 & IA No. 434 of 2014

Dated: 20th November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

PMC Power Pvt. Ltd., & Ors.

.... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1
Ms. K.L.D.S. Vinober for R-2 to R-4

ORDER

List the matter on **30/11/2015** for further hearing.

**(T. Munikrishnaiah
Technical Member
pr/ss**

**(Justice Ranjana P. Desai)
Chairperson**